

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 24/08/2025

Instronics Limited Vs ITO

Court: Income Tax Appellate Tribunal (Delhi C Bench)

Date of Decision: June 5, 2024

Acts Referred: Income Tax Act, 1961 â€" Section 6(2), 36(1)(vii), 36(2), 143(3)

Hon'ble Judges: Shamim Yahya, (AM); Yogesh Kumar US, J

Bench: Division Bench
Advocate: Parul Singh
Final Decision: Dismissed

Judgement